

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2347
(To be answered on the 16th March 2017)

IMPLEMENTATION OF GAGAN

2347. SHRI C. MAHENDRAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to make strict implementation of GPS Aided Geo Augmented Navigation (GAGAN) compulsory;
- (b) if so, the details thereof;
- (c) whether the Government has initiated any discussions with various airlines in this regard;
- (d) if so, the details thereof;
- (e) whether the airlines are not showing any interest in availing the GAGAN; and
- (f) if so, the details thereof and the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): Yes, Madam. As per the National Civil Aviation Policy, 2016, it is mandatory for all aircraft being registered in India from 01.01.2019 to have GAGAN enabled.

(c) & (d): Yes, Madam. Airports Authority of India (AAI) has initiated discussion with various airlines for utilization of GAGAN by upgrading their avionics equipage.

(e) & (f): No, Madam. Airlines are showing interest in availing GAGAN. However, airlines are preferring a forward fit solution for new aircraft procurement as retrofit solutions are not currently available for major commercial airlines.
